

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 22/AM12
SCHEDULED TO BE HELD ON 31.08.2011
(HELD ON 01.09.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 22/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 31.08.2011 (held on 01.09.2011) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S. Bose, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 21/AM12 held on 24.08.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-91	METALIC IMPRESSIONS (I) PVT. LTD.	HQ F. No.	Status: Deferred
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01.09.2011	0310617127 dated 22.02.2011	03/95/040/00335/AM11	
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Request: **Modification in the description of Import Item No. 4 “Mineral Oil”.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 13.07.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-94	FARCOM CABLE SYSTEMS PVT. LTD.	HQ F. No. 01/87/162/00031/AM12/DES-VII	Status: Deferred
NC No.: 22/AM12 Dated: 01.09.2011	Adv. Lic. No. 0710062447 dated 20.01.2009	RLA F. No. 07/24/040/00364/AM09	

Request: **Fixation of adhoc norms for the export product ‘PVC Compound FC10 Hard Insulation Material’.**

Decision: A copy of application of firm has been forwarded to D/o C&PC on 13.07.2011. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-95	KANDHARI RUBBER LTD.	Status: Approved
NC No.: 22/AM12 Dated: 01.09.2011	HQ F. No. 01/87/162/00092/AM12/DES-VII	

Request: **Clarification sought for by Jt. DGFT, Jaipur regarding SION A-1673 in respect of M/s Kandhari Rubber Ltd., Udaipur.**

Decision: The Committee considered the letter of RLA, Jaipur regarding clarification of grade of Import Item Butyl Rubber mentioned in SION A-1673 and it was observed that the word “BK 1675 N” mentioned by the firm in Import Item is manufacturer’s coding and it does not represent any particular grade. Hence, the Committee has no objection with the description of import item as “Butyl Rubber – BK 1675 N” and the Committee decided to issue clarification accordingly to RLA, Jaipur.

Case No. A-96	FRONTIER TECHNOLOGIES PVT. LTD.	HQ F. No. 01/87/050/01362/AM05/DES-VII	Status: Approved
NC No.: 22/AM12 Dated: 01.09.2011	Adv. Lic. No. 0510148683 dated 14.01.2005	RLA F. No. 05/24/040/00461/AM05	

Request: Amendment in the unit of measurement of Export Product to read as “Number/Meter” instead of ‘Number’ only.

Decision: The Committee considered the request of firm and it was observed that the raw material was allowed to firm with 5% wastage with accountability clause. Hence, the Committee has no objection regarding whether unit of measurement is in Number or in Meter so long as raw material is accounted for as per norms above.

Case No. A-97	INDIA GLYCOLS LTD.	HQ F. No. 01/87/050/00431/AM11/DES-VII	Status: Deferred
NC No.: 22/AM12 Dated: 01.09.2011	Adv. Lic. No. 0510282626 dated 31.01.2011	RLA F. No. 05/23/040/00275/AM11	

Request: Amendment in the description and quantity of Import Item No. 1.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 24.08.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-98	GUJARAT FLUORO CHEMICALS LTD.	Status: Deferred
NC No.: 22/AM12 Dated: 01.09.2011	HQ F. No. 01/87/162/00025/AM12/DES-VII	

Request: Fixation of Standard Input-Output Norms (SION) for the Export Product 'PTFE'.

Decision: A copy of request of firm has been forwarded to DIPP on 25.07.2011. Comments of DIPP are awaited.

Deferred for three weeks.

ONLINE CASES

1	Case No.:1/5/87-ALC1/2011	Party Name:ULTIMATE INDUSTRIES LTD.	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00026/AM12/	RLA File :05/24/040/00009/AM12/	Lic.No/Date:0510288457 20.04.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments of D/o C&PC are awaited.			

	Case No.:8/13/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00087/AM12/	RLA File :03/94/040/00090/AM12/	Lic.No/Date:0310628631	Defer Date:14.09.2011

2			28.04.2011	
Decision: A D/L No. 46011/64/2011-PC.II dated 26.07.2011 was issued by D/o C&PC to firm, followed by reminder on 17.08.2011 giving 15 days time for submission of information. Reply awaited from the firm.				

3	Case No.:8/6/87-ALC1/2011	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00038/AM12/	RLA File :03/94/040/00027/AM12/	Lic.No/Date:0310629555 04.05.2011	Defer Date:21.09.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 25.07.2011. Comments of D/o C&PC are still awaited.			

4	Case No.:9/13/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00088/AM12/	RLA File :03/94/040/00129/AM12/	Lic.No/Date:0310630478 10.05.2011	Defer Date:14.09.2011
	Decision: A D/L No. 46011/64/2011-PC.II dated 26.07.2011 was issued by D/o C&PC to firm, followed by reminder on 17.08.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

5	Case No.:1/12/87-ALC1/2011	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00075/AM12/	RLA File :08/24/040/00031/AM12/	Lic.No/Date:0810099319 13.05.2011	Defer Date:21.09.2011
	Decision: A D/L No. 46011/13/2011-PC.II dated 26.07.2011 was issued by D/o C&PC to firm, followed by reminder on 17.08.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:4/15/87-ALC1/2011	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Approved
HQ File :01/87/050/00105/AM12/	RLA File :34/24/040/00038/AM12/	Lic.No/Date:3410030425 31.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND	475000.000	K.G	47131875.00	1047375.00 US\$
				Total	47,131,875.00	1,047,375.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	ETHYLENE VINYL ACETATE (Raw Material)	118750.000	K.G	17100000.00	380000.00 US\$	Qty
2	28183000	ALUMINIUM HYDROXIDE (Raw Material)	261250.000	K.G	13872375.00	308275.00 US\$	Qty
3	28161010	MAGNESIUM HYDROXIDE (Raw Material)	52250.000	K.G	6113250.00	135850.00 US\$	Qty
4	39011090	MODIFIED LLDPE (Raw Material)	29925.000	K.G	3770550.00	83790.00 US\$	Qty
				Total	40,856,175.00	907,915.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/79/2011-PC.II dated 30.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Zero Halogen Flame Retardant Compound	1 kg	1. Ethylene Vinyl Acetate	0.250 kg
		2. Aluminium Hydroxide	0.550 kg
		3. Magnesium Hydroxide	0.110 kg

		4. Modified LLDPE	0.063 kg
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7	Case No.:5/15/87-ALC1/2011	Party Name:KBK POLYMERS PVT.LTD.	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00106/AM12/	RLA File :06/24/040/00012/AM12/	Lic.No/Date:0610022205 07.06.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 23.08.2011. Comments of D/o C&PC are awaited.			

8	Case No.:10/18/87-ALC1/2011	Party Name:KANDUI INDUSTRIES PVT. LTD,	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00147/AM12/	RLA File :03/94/040/00180/AM12/	Lic.No/Date:0310634875 07.06.2011	Defer Date:21.09.2011
	Decision: A D/L No. 46011/73/2011-PC.II dated 18.08.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days for submission of information.			

9	Case No.:13/15/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00114/AM12/	RLA File :03/95/040/00173/AM12/	Lic.No/Date:0310635302 09.06.2011	Defer Date:21.09.2011
	Decision: A D/L No. 46011/62/2010-PC.II dated 05.08.2011 was issued by D/o C&PC to firm, followed by reminder on 23.08.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:1/13/87-ALC1/2011	Party Name:PREMIER POLYFILM LTD.	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
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10	HQ File :01/87/050/00080/AM12/	RLA File :05/24/040/00062/AM12/	Lic.No/Date:0510293592 16.06.2011	Defer Date:21.09.2011
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 29.08.2011. Comments of D/o C&PC are still awaited.				

11	Case No.:2/13/87-ALC1/2011	Party Name:RMG POLYVINYL INDIA LTD.	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00081/AM12/	RLA File :05/24/040/00064/AM12/	Lic.No/Date:0510293595 16.06.2011	Defer Date:21.09.2011
	Decision: A D/L No. 46011/63/2011-PC.II dated 26.07.2011 was issued by D/o C&PC to firm, followed by reminder on 17.08.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

12	Case No.:3/13/87-ALC1/2011	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00082/AM12/	RLA File :05/24/040/00098/AM12/	Lic.No/Date:0510293734 16.06.2011	Defer Date:21.09.2011
	Decision: The firm may be asked to furnish following information within 15 days as asked by DIPP vide letter dated 31.08.2011: (i) Complete manufacturing process of the Export Item viz. Latex Foam, using Synthetic Latex, Fabric Plain wave unbleached 45/55% - PES/VIS WIDTH 67" GSM 50-350, and all other indigenous raw material indicating loss at each stage of manufacture; (ii) Justification for the quantity of import item i.e. 31550.00 kgs. of Synthetic Latex and 46520.00 Sq. Mts. of Fabric Plain wave unbleached 45/55% - PES/VIS WIDTH 67" for the manufacture of 62802.00 Sq. Mts. of Latex Foam; and (iii) Quantity of production of Latex Foam, vis-à-vis consumption of Synthetic Latex and Fabric Plain wave unbleached 45/55%- PES/VIS WIDTH 67" GSM 50-350 as raw material in the past 3 years,			

year-wise, duly certified

by a Chartered Accountant.

13	Case No.: 4/13/87-ALC1/2011	Party Name:SHREE KRISHNA POLYSTRAP PRIVATE LIMITED,	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00083/AM12/	RLA File :04/24/040/00087/AM12/	Lic.No/Date:0410125069 17.06.2011	Defer Date:21.09.2011
	Decision: A D/L No. 46011/68/2011-PC.II dated 15.07.2011 was issued by D/o C&PC to firm, followed by reminder on 17.08.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply.			

Case No.:18/18/87-ALC1/2011	Party Name:EXECHON (PROPRIETOR-SHIVANI TRUST)	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Approved			
HQ File :01/87/050/00155/AM12/	RLA File :34/24/040/00052/AM12/	Lic.No/Date:3410030741 28.06.2011	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- BOTTLES & CAPS (PACKING MATERIALS IN FINISHED FORM) a. 60 CC WHITE HDPE BOTTLE (QUANTITY 3170370 NOS) (Net content of import item should contain in export product as under item No One 32007.3 Kgs & import item No Two 1281.6 Kgs)	33288.900	K.G	13378964.00	278728.44 US\$
2	39239090	63/0- b. 100 CC WHITE HDPE BOTTLE (TOTAL QUANTITY 802954 NOS) (Net content of import item should contain in export product as under item No One 10036.50 Kgs & import item No Two 401.90 Kgs)	10438.400	K.G	3789938.30	78957.06 US\$
3	39239090	63/0- c. 150 CC WITH HDPE BOTTLE (QUANTITY 1520176 NOS) (Net content of import item should contain in export product as under item No One	26603.100	K.G	9303484.80	193822.60

		(Net content of import item should contain in export product as under item No One 25578.90 Kgs & import item No Two 1024.20 Kgs)				US\$
4	39239090	63/0- d. 225 CC WHITE HDPE BOTTLE (QUANTITY 313278 NOS) (Net content of import item should contain in export product as under item No One 6777.40 Kgs & import item No Two 271.40 Kgs)	7048.800	K.G	2506222.00	52212.96 US\$
5	39239090	63/0- e. 300 CC WHITE HDPE BOTTLE (QUANTITY 93473 NOS) (Net content of import item should contain in export product as under item No One 2606.40 Kgs & import item No Two 104.40 Kgs)	2710.700	K.G	771156.21	16065.75 US\$
6	39239090	63/0- f. 400 CC WHITE HDPE BOTTLE (QUANTITY 304843 NOS) (Net content of import item should contain in export product as under item No One 9467.30 Kgs & import item No Two 379.10 Kgs)	9846.400	K.G	4023930.90	83831.89 US\$
7	39239090	63/0- g. 500 CC WHITE HDPE BOTTLE (QUANTITY 191884 NOS) (Net content of import item should contain in export product as under item No One 6826.40 Kgs & import item No Two 273.30 Kgs)	7099.700	K.G	3546013.30	73875.28 US\$
8	39239090	63/0- h. 750 CC WHITE HDPE BOTTLE (QUANTITY 343972 NOS) (Net content of import item should contain in export product as under item No One 15213.50 Kgs & import item No Two 609.20 Kgs)	15822.700	K.G	6700587.60	139595.57 US\$
9	39239090	63/0- I. 950 WHITE HDPE BOTTLE (QUANTITY 1034151 NOS) (Net content of import item should contain in export product as under item No One 58069.20 Kgs & import item No Two 2325.20 Kgs)	60394.400	K.G	21179415.00	441237.81 US\$
10	39239090	63/0- j. 1750 CC WHITE HDPE BOTTLE (QUANTITY 82365 NOS) (Net content of import item should contain in export product as under item No One 6335.50 Kgs & import item No Two 253.70 Kgs)	6589.200	K.G	3376944.00	70353.00 US\$
11	39239090	63/0- k. 2000 CC WHITE HDPE BOTTLE (QUANTITY 423827 NOS) (Net content of import item should contain in export product as under item No One 37490.90 Kgs & import item No Two 1501.20 Kgs)	38992.100	K.G	19496056.00	406167.84 US\$
12	39239090	63/0- l. WHITE CONTINUOUS THREAD 38 MM CAP (QUANTITY 947145 NOS) (Net content of import item should contain in export product as under item No Three 2710.26 Kgs, import item No Four 83.82 Kgs & Import Item No. Five 41390.20 Yds)	2794.080	K.G	1922705.70	40056.37 US\$
13	39239090	63/0- m. NCRC WHITE CAP 45 MM (QUANTITY 401586 NOS) (Net content of import item should contain in export product as under item No Three 1460.77 Kgs & import item No Four 45.18 Kgs & Import Item No Six 20922.60 Yds))	1505.950	K.G	879473.56	18322.37 US\$
14	39239090	63/0- n. NCRC WHITE CAP 53 MM (QUANTITY 1766052 NOS) (Net content of import item should contain in export product as under item No Three 8479.70 Kgs, import item No Four 262.26 Kgs & Import Item No. Seven 104373.70 YDs)	8741.960	K.G	4362150.10	90878.13 US\$
15	39239090	63/0- o. 100MM WHITE HS035 CAP (QUANTITY 614990 NOS) (Net content of import item should contain in export product as under item No Three	11807.800	K.G	7017036.00	146188.25 US\$

		(The content of import item should contain in export products under item No. 11453.57 Kgs, import item No Four 354.23 Kgs & Import item No Eight 70785.3 Yds)					US\$
					Total	102,254,077.47	2,130,293.32
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	Polyethylene Resin, Grade Marlex HHM5502BN	220929.720	K.G	15966058.98	347088.00 US\$	Value & Qty
2	32049000	Masterbatch Color Grade 11447-K (Blomite-47)	8677.870	K.G	2918022.24	63434.99 US\$	Value & Qty
3	39021000	Polypropylene Resin Grade Purell HP570R	25310.390	K.G	3035127.15	65981.01 US\$	Value & Qty
4	32049000	Masterbatch Color Grade 11343-K (Promite-43)	767.670	K.G	261932.73	5693.99 US\$	Value & Qty
5	76072090	ALLUMINIUM FOIL HEAT SEAL LINER, 1 3/4" Wide	42621.530	Yard	312624.96	6796.00 US\$	Value & Qty
6	76072090	ALLUMINIUM FOIL HEAT SEAL LINER, 2 1/16" Wide	21565.170	Yard	186058.00	4045.00 US\$	Value & Qty
7	76072090	ALLUMINIUM FOIL HEAT SEAL LINER, 2 7/16" Wide	107552.500	Yard	1086890.00	23628.00 US\$	Value & Qty
8	76072090	ALLUMINIUM FOIL HEAT SEAL LINER, 4 5/16" Wide	72937.810	Yard	1308893.00	28454.00 US\$	Value & Qty
				Total	25,075,607.06	545,120.99	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/75/2011-PC.II dated 30.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. HDPE Bottles (size 60 CC/100 CC/150 CC/225 CC/300 CC/400 CC / 500 CC/750 CC/950 CC/1750 CC/2000 CC)	1 kg	1. Polyethylene Resin (Grade Marlex HHM5502BH)	0.9759 kg
		2. Relevant Colour Master Batch	0.0391 kg
2. Polypropylene Caps	1 kg	1. Polyethylene Resin (Grade Purell HHM570 R)	0.9797 kg
		2. Relevant Colour Master Batch	0.0303 kg

3. Relevant Aluminium Foil Heat Seal Liner	Net + 1.5% wastage
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Case No.:1/15/87-ALC1/2011	Party Name:SWASTIK POLYMERS	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Approved
HQ File :01/87/050/00102/AM12/	RLA File :05/24/040/00109/AM12/	Lic.No/Date:0510294919 29.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- PVC COMPOUND GRADE SOFT FOR GUMBOOT(IN VARIOUS COLOURS)	52.000	M.T	3861000.00	85800.00 US\$
				Total	3,861,000.00	85,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	26.000	M.T	1345500.00	29900.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	19.760	M.T	1653912.00	36753.60 US\$	Value & Qty
3	28365000	CALCIUM CARBONATE	2.080	M.T	14976.00	332.80 US\$	Value & Qty
4	38122090	STABLIZER HANSA DIS T-4	0.390	M.T	35100.00	780.00 US\$	Value & Qty
				Total	3,049,488.00	67,766.40	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/17/2007-PC.II dated 07.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound Grade Soft for Gumboot (in various colours)	1 kg	1. PVC Resin	0.5000 kg
		2. Di-Octyl Phthalate	0.3800 kg
		3. Calcium Carbonate	0.0400 kg
		4. Stabilizer Hansa DIS T4	0.0075 kg

Case No.:2/15/87-ALC1/2011	Party Name:SWASTIK POLYMERS	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Approved
HQ File :01/87/050/00103/AM12/	RLA File :05/24/040/00111/AM12/	Lic.No/Date:0510294961 29.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND) COMMERCIAL GRADE(IN VARIOUS COLOURS)	70.000	M.T	7717500.00	171500.00 US\$
				Total	7,717,500.00	171,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	51.100	M.T	5978700.00	132860.00 US\$	Value & Qty
2	38122090	STABLIZER(HANSA DIS T4)	1.540	M.T	138600.00	3080.00 US\$	Value & Qty
3	29270090	BLOWING AGENT	1.610	M.T	228217.50	5071.50 US\$	Value & Qty
4	29096000	D.C.P.(DI CUMYL PEROXIDE)	0.875	M.T	151593.75	3368.75 US\$	Value & Qty
				Total	6,497,111.25	144,380.25	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/17/2007-PC.II dated 07.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Injection Moulding Compound (EVA Compound) Commercial Grade (in various colours)	1 kg	1. EVA Resin	0.7300 kg
		2. Stablizer	0.0220 kg
		3. Blowing Agent	0.0230 kg
		4. D.C.P. (Di Cumyl Peroxide)	0.0125 kg

Case No.:3/15/87-ALC1/2011	Party Name:SWASTIK POLYMERS	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Approved
HQ File :01/87/050/00104/AM12/	RLA File :05/24/040/00112/AM12/	Lic.No/Date:0510294962 29.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND) SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	87.500	M.T	11025000.00	245000.00 US\$
				Total	11,025,000.00	245,000.00

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	77.000	M.T	8922375.00	198275.00 US\$	Value & Qty
2	38122090	STABLIZER HANSA DIS T4	1.925	M.T	173250.00	3850.00 US\$	Value & Qty
3	29270090	BLOWING AGENT	1.995	M.T	282791.25	6284.25 US\$	Value & Qty
4	29096000	D.C.P.(DI CUMYL PEROXIDE)	1.076	M.T	186417.00	4142.60 US\$	Value & Qty
				Total	9,564,833.25	212,551.85	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/17/2007-PC.II dated 07.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Injection Moulding Compound (EVA Compound) Superior Grade EC Series (in various colours)	1 kg	1. EVA Resin	0.8800 kg
		2. Stabilizer Hansa DIS T4	0.0220 kg
		3. Blowing Agent	0.0228 kg
		4. Di Cumyl Peroxide	0.0122 kg

Case No.:14/18/87-ALC1/2011	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Approved
HQ File :01/87/050/00151/AM12/	RLA File :03/95/040/00191/AM12/	Lic.No/Date:0310639480 30.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
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1	39199090	63/0- PVC INKJET FILM (CONTAINING PVC FILM & POLYESTER FILM)	180000.000	Sq. meter	13662000.00	297000.00 US\$
				Total	13,662,000.00	297,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39219099	PVC FILM (90-100 MICRON)	205200.000	Sq. meter	3775680.00	82080.00 US\$	Value & Qty
2	39206290	POLYESTER FILM (75-100 MICRONS)	205200.000	Sq. meter	5380344.00	116964.00 US\$	Value & Qty
3	39045090	COATING CHEMICALS NAMELY SYNTHETIC RESIN EMULSION	1332.000	K.G	137862.00	2997.00 US\$	Value & Qty
4	28112200	COATING CHEMICALS NAMELY SILICA	1692.000	K.G	194580.00	4230.00 US\$	Value & Qty
5	29051220	COATING CHEMICALS NAMELY ISOPROPYL ALCOHOL	1224.000	K.G	98532.00	2142.00 US\$	Value & Qty
6	39045090	ADHESIVE (SYNTHETIC RESIN SOLVENT)	13968.000	K.G	2280974.40	49586.40 US\$	Value & Qty
				Total	11,867,972.40	257,999.40	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/09/2011-PC.II dated 30.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Inkjet Film (containing PVC Film and Polyester Film)	1 Sq. Mtr.	1. PVC Film (90 – 100 Micron)	1.14 Sq. Mtr/Sq. Mtr content in the export product
		2. Polyester Film (75-100 Micron)	1.14 Sq. Mtr/Sq. Mtr content in the export product
		3. Synthetic Resin Emulsion	0.0074 kg
		4. Silica	0.0094 kg

		5. Isopropyl Alcohol	0.0068 kg
		6. Adhesive (Synthetic Resin Solvent)	0.0776 kg

19	Case No.:17/18/87-ALC1/2011	Party Name:MAX INDIA LTD	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00154/AM12/	RLA File :22/24/040/00021/AM12/	Lic.No/Date:2210011556 30.06.2011	Defer Date:14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 28.07.2011. Comments of D/o C&PC are awaited.			

20	Case No.:6/15/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2011 31.08.2011	Status: Deferred
	HQ File :01/87/050/00107/AM12/	RLA File :31/24/040/00277/AM11/	Lic.No/Date:3110048976 01.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments of D/o C&PC are awaited.			

	Case No.:8/18/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Approved
	HQ File :01/87/050/00145/AM12/	RLA File :03/95/040/00245/AM12/	Lic.No/Date:0310640032 04.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39199090	62/0- tesa 68542 DS PET film size - 620 mm width x 100 mtrs length (480 rolls = 29760 SQM)	29760.000	Sq. meter	5240493.00	79776.00 EURO	
				Total	5,240,493.00	79,776.00	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	tesa 68542 DS PET film Tape Size - 1250 mm width x 100 mtrs length (240 rolls = 30000 SQM)	30000.000	Sq. meter	3275308.00	49860.00 EURO	Qty
				Total	3,275,308.00	49,860.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 16.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DS PET Film Tape (width 620 mm)	1 Sq. Mtr.	Relevant DS PET Film (width 1250 mm)	1.0080 Sq. Mtr.

Case No.:16/18/87-ALC1/2011	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Approved
HQ File :01/87/050/00153/AM12/	RLA File :03/95/040/00898/AM11/	Lic.No/Date:0310640157	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- LAKPOL PEG 400	112000.000	K.G	10545304.00	234080.00 US\$
				Total	10,545,304.00	234,080.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29094100	DIETHYLENE GLYCOL	28896.000	K.G	2257211.04	49123.20 US\$	Value & Qty
2	29101000	ETHYLENE OXIDE	83104.000	K.G	5537011.76	120500.80 US\$	Value & Qty
				Total	7,794,222.80	169,624.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/74/2011-PC.II dated 19.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Lakpol PEG 400	1 kg	1. Diethylene Glycol	0.258 kg
		2. Ethylene Oxide	0.742 kg

Case No.:1/19/87-ALC1/2011	Party Name:MATANGI INDUSTRIES	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Approved
HQ File :01/87/050/00156/AM12/	RLA File :08/24/040/00082/AM12/	Lic.No/Date:0810101098 04.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Poly Ethylene Glycol 4000 (Megacol PEG 4000)	20000.000	K.G	1980000.00	44000.00 US\$
				Total	1,980,000.00	44,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29094100	Diethylene Glycol	530.000	K.G	9000.00	200.00 US\$	Qty
2	29101000	Ethylene Oxide	18920.000	K.G	1687500.00	37500.00 US\$	Qty
3	28152000	Pottasium Hydroxide	1200.000	K.G	4500.00	100.00 US\$	Qty
4	29152100	Acetic Acid	320.000	K.G	4500.00	100.00 US\$	Qty
5	28470000	Hydrogen Peroxide (THIS LICENCE IS ISSUED AS PER PARA 4.7 OF H.B. & SUBJECT TO FIXATION OF NORMS BY ALC N.DELHI)	160.000	K.G	4500.00	100.00 US\$	Qty
				Total	1,710,000.00	38,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2011 dated 05.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Ethylene Glycol 4000 (Megacol PEG 4000)	1 kg	1. Diethylene Glycol	0.0265 kg
		2. Ethylene Oxide	0.9450 kg
		3. Potassium Hydroxide	0.0600 kg
		4. Acetic Acid	0.0160 kg

		5. Hydrogen Peroxide	0.0080 kg
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24	Case No.:2/19/87-ALC1/2011	Party Name:MATANGI INDUSTRIES	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00157/AM12/	RLA File :08/24/040/00080/AM12/	Lic.No/Date:0810101099 04.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 05.08.2011. Comments of D/o C&PC are awaited.			

25	Case No.:23/15/87-ALC1/2011	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00124/AM12/	RLA File :05/24/040/00118/AM12/	Lic.No/Date:0510295759 05.07.2011	Defer Date:14.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 10.08.2011. Comments of D/o C&PC are awaited.			

26	Case No.:1/22/87-ALC1/2011	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00186/AM12/	RLA File :05/23/040/00152/AM12/	Lic.No/Date:0510296891 18.07.2011	Defer Date: 21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 26.08.2011. Comments of D/o C&PC are awaited.			

27	Case No.:1/18/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00138/AM12/	RLA File :31/24/040/00012/AM12/	Lic.No/Date:3110049334 21.07.2011	Defer Date:21.09.2011

Decision: A copy of application has been forwarded to D/o C&PC on 23.08.2011. Comments of D/o C&PC are awaited.

28	Case No.:2/18/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00139/AM12/	RLA File :31/24/040/00293/AM11/	Lic.No/Date:3110049337 21.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 25.08.2011. Comments of D/o C&PC are awaited.			

29	Case No.:3/18/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00140/AM12/	RLA File :31/83/040/00027/AM12/	Lic.No/Date:3110049338 21.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 23.08.2011. Comments of D/o C&PC are awaited.			

30	Case No.:4/18/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00141/AM12/	RLA File :31/83/040/00013/AM12/	Lic.No/Date:3110049339 21.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 23.08.2011. Comments of D/o C&PC are awaited.			

31	Case No.:5/18/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00142/AM12/	RLA File :31/83/040/00001/AM12/	Lic.No/Date:3110049340 21.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 23.08.2011. Comments of D/o C&PC are awaited.			

	Case No.:6/18/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
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32	HQ File :01/87/050/00143/AM12/	RLA File :31/24/040/00254/AM11/	Lic.No/Date:3110049341 21.07.2011	Defer Date:21.09.2011
Decision: A copy of application has been forwarded to D/o C&PC on 25.08.2011. Comments of D/o C&PC are awaited.				

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Case No.:7/18/87-ALC1/2011	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Approved
HQ File :01/87/050/00144/AM12/	RLA File :05/24/040/00142/AM12/	Lic.No/Date:0510297250 22.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39094090	62/0- POWERPLAST RFH RESIN	112000.000	K.G	31188080.00	683200.00 US\$
				Total	31,188,080.00	683,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29072100	RESORCINOL	105840.000	K.G	25365879.00	555660.00 US\$	Value & Qty
				Total	25,365,879.00	555,660.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/75/2007-PC.II dated 30.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Powerplast RF H Resin	1 kg	Resorcinol	0.945 kg

34	Case No.:1/20/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00166/AM12/	RLA File :08/24/040/00096/AM12/	Lic.No/Date:0810101703 22.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2011. Comments of D/o C&PC are awaited.			

35	Case No.:2/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00167/AM12/	RLA File :07/24/040/00133/AM12/	Lic.No/Date:0710080860 25.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2011. Comments of D/o C&PC are awaited.			

36	Case No.:3/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:22/87-ALC1/2011 31.08.2011	Status: Deferred
	HQ File :01/87/050/00168/AM12/	RLA File :07/24/040/00134/AM12/	Lic.No/Date:0710080854 25.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2011. Comments of D/o C&PC are awaited.			

37	Case No.:4/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00169/AM12/	RLA File :07/24/040/00138/AM12/	Lic.No/Date:0710080855 25.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2011. Comments of D/o C&PC are awaited.			

38	Case No.:5/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:22/87-ALC1/2011 01.09.2011	Status: Deferred
	HQ File :01/87/050/00170/AM12/	RLA File :07/24/040/00139/AM12/	Lic.No/Date:0710080856 25.07.2011	Defer Date:21.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2011. Comments of D/o C&PC are awaited.			

Meeting ended with thanks to Chair and all participants.
